

Pothula Venkateswara Rao Vs State Of Ap And Others

Court: Andhra Pradesh High Court - Amaravati

Date of Decision: Oct. 10, 2024

Acts Referred: Bharatiya Nagarik Suraksha Sanhita, 2023 â€” Section 483(2)

Hon'ble Judges: Nyapathy Vijay, J

Bench: Single Bench

Advocate: Ravi Chandavarapu

Final Decision: Dismissed

Judgement